

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS FOR

BUDGET SESSION

THURSDAY, 11th APRIL, 2013

PRIVATE MEMBERS' BUSINESS

1. Questions.

2. Shri Ardent M. Basaiawmoit, MLA to call attention of the Minister in-charge, Political under Rule 54(1) of the Rules of Procedure and Conduct of Business to the news item published in "The Shillong Times" dt. 3-02-2013 under the caption "GNLA attacks Williamnagar jail; Deputy Jailor killed".

- *3. Resolutions.

- *4. Motions.

*Shillong,
the 10th April, 2013.*

*Secretary,
Meghalaya Legislative Assembly.*